COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NOS. 187 & 381 OF 2018 IN</u> <u>DFR NO. 4423 OF 2017</u>

Dated: 20th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Dr. Virendra Kumar Bhatnagar & Anr. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Venkatesh

Mr. Sandeep Rajpurohit Mr. Pratyush Singh

Counsel for the Respondent(s) : Ms. Pratiksha Mishra

For Mr. Balaji Srinivasan for R-2

ORDER

IA NO. 381 OF 2018

(For Substitution of LRs of the Appellant No.1)

The learned counsel, Mr. S. Venkatesh, appearing for the Appellant submitted that, IA No. 381 of 2018 filed by one of the Legal Representatives (LRs) of the deceased first Appellant/Dr. Virendra Kumar Bhatnagar may be dismissed as not pressed with liberty to file necessary application to bring all the LRs of the deceased first Appellant/Dr. Virendra Kumar Bhatnagar on record within a period of one week from today.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

In view of the submission made by the learned counsel appearing for the Appellant, the instant IA No. 381 of 2018 filed by one of the Legal Representatives of the diseased Dr. Virendra Kumar Bhatnagar is dismissed as not pressed reserving liberty to file necessary application to bring all the LRs of the deceased first Appellant/Dr. Virendra Kumar Bhatnagar on record within one week from today i.e. by 26.03.2018.

IA NO. 187 OF 2018 (For Leave to file Appeal)

The learned counsel, Ms. Pratiksha Mishra accepts notice on behalf of the second Respondent. She prays for one week time to file her reply to the IA No. 187 of 2018 after duly serving copy on the other side.

Submission made by the learned counsel appearing for the second Respondent, as stated above, is placed on record.

The learned counsel appearing for the second Respondent is permitted to file her reply to the IA No. 187 of 2018 by 02.04.2018 after duly serving copy on the other side.

<u>IA NO. 187 OF 2018 IN</u> DFR NO. 4423 OF 2017

List the matter on <u>03.04.2018</u>, as requested.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member